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हमें देखना चाहिये। हमारे देश के ग्रासपास जया हा रहा है इसको हमें बहुत होशियारी से देखना चाहिये।

Oral Answers

SHRI BHUPESH GUPTA: Sir, on a point of order.

MR. CHAIRMAN: Next question.

SHRI BHUPESH GUPTA: Sir, I am not asking a question. I did not want to disturb her or you. The point of order is this. Under the rules Ministers while answering questions must not be evasive They should tell what is within their knowledge and give as much information as can be given unless they seek protection under that particular rule that in pub lie interest or for security reasons the information cannot be given. I think when the Prime Minister said that she was not aware of what America was telling Israel she was being evasive. I put it to you, sir. she was being evasive. I can prove from documentary and other evidence that Prime Minister knows it, she being a the knowledgeable person. Therefore it is for you to tell whether you think prima facie in this case it is not a matter of evasion. I am not saying anything about privilege; that my friend Mr. Rajnarain will say.

MR. CHAIRMAN: - There is no evasion.

SHRI BHUPESH GUPTA: If you think it is a case of evasion you would ask her to refresh her memory because she really knows.

MR. CHAIRMAN: There is no evasion. Next question; 467.

UNAUTHORISED SALE OF RUM IN JAMMU

*467. SHRI NAND KISHORE BHATT: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that sixty cases of rum meant for use of the defence personnel were sold to unauthorised persons from Station canteen, Jammu; »nd (b) if so, what action was taken against the persons responsible and those who were caught redhanded?

to Questions

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA); (a) and (b) 60 cases of rum were authorisedly sold by the Station Canteen Jammu to a unit-run canteen on 4th May, 1967, and deli^yftry thereof given to its authorised representative. As the stock was not received by the unit-run canteen, a Court of Inquiry is investigating into the alleged misappropriation and action will be taken in the light of the findings.

SHRI NAND KISHORE BHATT: May I know whether it is a fact that this offence was committed in connivance with certain officers of the Station and the persons who reported this matter to the higher authorities are beinjs subjected to' victimisation and repression? If this fact has come to the notice of the hon. Minister what action is he taking to see that loyal and honest workers are not harassed for reporting such matters to the higher authorities?

SHRI L. N. MISHRA: There i_s no victimisation but so far as connivance of ofneer,6 is concerned we will have to wait for the report of the Committee.

SHRI M. P. BHARGAVA: May I know from the hon. Minister whether the Court of Inquiry is manned by the personnel from the Jammu Station or from outside?

SHRI L. N. MISHRA: This is according to the Army Act. They have got their own system of enquiry and they have their own personnel also.

TRANSMITTER AT KARNAL

•468. SHRI JAGAT NARAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any decision has been taken by Government for location Of a transmitter in Karnal; 3605

(c) at what place the transmitter, would be located?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY): (a) No, Sir. No decision regarding the location of the proposed Station in Haryana State has so far been taken.

(b) and (c) Do not arise.

श्री जगत नारावए : मैं वजीर साहब से यह पूछना चाहता हूं कि पिछले सेशन में भी उन्होंने कहा था कि हरियाणा में बहुत जल्दी ट्रांस्मीटर लगाया जायगा और रेडियो स्टेशन भी लगाया जायगा, तो क्या वजह है कि एक साल का अर्सा हो गया है लेकिन अभी तक वहां पर न कोई जगह तलाश की गई है और न कोई जगह लेने की कोणिश की गई है । मैं उनकी नोटिस में यह लाना चाहता हूं कि हरियाणा के बारे में न जालंघर से बहुत ज्यादा ब्राडकास्ट किया जाता है और न ही दिल्ली से बहुत ज्यादा ब्राडकास्ट किया जाता है । जब हरियाणा एक अल ह्वा प्रदेश बन गया है, तो क्या वजह है कि उसके लिये इतनी ढिलाई की जा रही है ।

SHRIMATI NANDINI SATPATHY: It has already been decided to put up a radio station in Haryana and it has been accepted by the Ministry. The Ministry asked the State Government to suggest the location of the radio station, to which the State Government replied that Karnal could be taken as the place for putting up the radio station, but there is another Opinion also. Some other people suggested that Rohtak would be in the central position. Then, the Ministry sent Us officers for a survey. From that, it is understood that Rohtak will be the centrally located place. So, no decision has yet been taken and it depends on the decision of some technical nature.

श्वी जगत नारायएए : अभी तक वहां पर मिनिस्ट्री तो बनी नहीं है और जब पहली मिनिस्ट्री ने करनाल के लिये फैसला किया तो क्या वजह है कि इतमें डिले की जा रही है झौर ग्राप क्यों नहीं इसे करनाल में लगाते हैं।

श्री गोडे मुर.हरिः जब वहां कांग्रेस मिनिस्ट्री बन जायगी तब यह लग जायगा।

SHRI K. K. SHAH: It must be remembered that 88 per cent of Haryana is covered by two radio stations, two transmitters, one in Delhi and another in Jullundur. In spite of that, because Harvana became a separate State, there was a recommendation from our Ministry that Haryana should have a transmitter. Now, it is true that it will not pay to say that Karnal is on the eastern border. If you want a transmitter in Haryana itself, it should be in such a place that it covers all sides. This is a technical subject, where nobody's influence, whether it is that Of the Congress Government or of any other Government, will work. It is a technical subject and a decision will be taken according to technical considerations.

श्रो जगत नारायएाः चूंकि यह टेकनिकल सबजेक्ट है तो क्या यह टेकनिकल सबजेक्ट ग्राल इंडिया रेडियो डिसाइड करेगा या हरियाणा की मिनिस्ट्री को डिसाइड करना है, यह मैं जनना चाहता हूं।

SHRI K. K. SHAH: The other consideration is the a availability of staff artists. It is true that Karnal will be able to give us staff artists, whereas the centrally-located place will be Rohtak. Now, some decision will have to be taken in consultation with the Posts and Telegraphs Department, because they will provide the connection.

SHRI LOKANATH MISRA: May I know what is the policy of the Government in regard to the establishment of new stations and whether it is a fact that stations have been established for quite a long time, but the necessary equipment, necessary studios, necessary buildings and necessary locations have not yet oeen provided and stations have oeen runction3607

ing in rented houses for ten years and 1 fifteen years? What is the Government going to do about it?

Oral Answers

SHRI K. K. SHAH: We maintain a chart which will show what percentage of each region is covered by a transmitter. We try to bring about the same percentage of coverage first and then give additional transmitters. So far as buildings are concerned, it is a question of convenience. So long as the transmitter is working, whether it is my own building or a rented building, it does not matter, though we will try to have our own building.

SHRI A. D. MANI: May I ask the Minister whether it is the policy of hja Ministry to encourage every tiny little State or a big State, whatever it may be, to ask for a radio station as a sort of status symbol? Rohtak is only about 62 miles away from Delhi. The Delhi station can beam its broadcasts across to Rohtak and I do not see any reason why the Ministry should encourage all these fantastic claims for regional status of these small States. May I know whether he is going to allow such claims to be made by various States in the future.

SHRI K. K. SHAH: This will be taken into consideration.

श्री सुन्दर सिंह भंडारी : मैं मंती महोदय की जानकारी में एक बात लाना चाहता हूं कि हरियाणा में मिड-टर्म एलेक्शन होने वाला है श्रीर इसलिये क्या वे इस छोटे से सवाल को श्रनिश्चित रख कर इस चुनाव में भी रोहतक श्रीर करनाल के बीच में इस विवाद को खडा करने में मदद देना चाहते हैं ?

श्री कें० कें० झाह : मुझे बड़ा दु:ख है कि यह एक टेकनिकल बात है और इसमें भी हमारे दोस्त कुछ न कुछ पोलिटिकल मोटिव लाने की कोशिश करते हैं। मैं आपसे प्रार्थना करता ह कि यह टेकनिकल बात है और इसको टेकनिकल लागों पर छोड़ दीजिये। आप भी इसका लाभ उठाने की कोशिश न कीजिये और हमारी ओर से भी लाभ उठाने की कोशिश नहीं होगी। SHRI BRAHMANANDA PANDA: In this context, may I ask the Minister what he is trying to do to strengthen the capacity of All India Radio, Cuttack?

MR. CHAIRMAN: That question does not arise.

ISLAMIC BLOCK IN AFRO-ASIAN COUNTRIES

◆469. SHRI SITARAM JAIPURIA: Will the PRIME MINISTER be pleased to state;

(a) whether there is a proposal for the revival of formation of Islamic bloc in Afro-Asian countries; and

(b) if so, who are the sponsors of this move?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Proposals to this effect, in one form or another, have been made from time to time, but for the moment it appears that the idea is not being pursued very seriously.

(b) Pakistan is one of the main sponsors of the idea. President Ayub refers to it in his book "Friends not Masters".

SHRI SITARAM JAIPURIA: May I know, Sir, whether this idea was mooted recently and whether this confederation or get-together is supposed to be purely for religious matters or political matters also would come up for consideration in this?

SHRI SURENDRA PAL SINGH: There is no specific proposal, which has been put forward by any one country. Such ideas have been thrown up by a number of countries from time to time, but they have not caught on.

SHRI SITARAM JAIPURIA: The Muslim countries of Asia and Africa, and especially Pakistan as the hon. Minister mentioned a little earlier, have been meeting occasionally and Pakistan never hesitates to take the opportunity of besmirching us and there are many situations where anti-